

CHETAN GUPTA

Insolvency Professional

Reg. No: IBB/PA-002/IP-N01168/2021-2022/13950

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF TANUK PHARMA (INDIA) LIMITED

1.	NAME OF CORPORATE PERSON	TANUK PHARMA (INDIA) LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	February 28, 1995
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER	U74899DL1995PLC065899
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	A-11, KAILASH APARTMENTS LALA LAJPATRAI MARG, NEW DELHI-110048
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	Monday, January 29, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Chetan Gupta IBBI Registration No.: IBB/PA-002/IPN01168/2021-2022/13950 Address: 604-605, PP City Centre, Road No. 44, Pitampura, Delhi - 110034 Mail id: chetan.gupta@apacandassociates.com Phone no.: 9818188855
8.	LAST DATE FOR SUBMISSION OF CLAIMS	February 27, 2024

Notice is hereby given that Tanuk Pharma (India) Limited has commenced voluntary liquidation on Monday, January 29, 2024.

The stakeholders of Tanuk Pharma (India) Limited are hereby called upon to submit a proof of their claims, on or before February 27, 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Chetan Gupta
IBBI Registration No.: IBB/PA-002/IPN01168/2021-2022/13950
(Voluntary Liquidator)

Date: January 29, 2024

Place: New Delhi